

Coffee Board for the year 1986-87.

12.18 hrs.

- (iv) A copy of the Audit Report (Hindi and English versions) on the Pool Fund Accounts of the Coffee Board for the year 1986-87.

- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library. See No. LT-7711/89]

12.18 hrs.

### ASSENT TO BILLS

SECRETARY-GENERAL: Sir, I lay on the Table the following eight Bills passed by the Houses of Parliament during the current session and assented to since a report was last made to the House on the 31st March, 1989:-

- (1) The Appropriation (Vote on Account) Bill, 1989.
- (2) The Appropriation Bill, 1989.
- (3) The Appropriation (Railways) Bill, 1989.
- (4) The Appropriation (Railways) No. 2 Bill, 1989.
- (5) The Punjab Appropriation Bill, 1989.
- (6) The Punjab Appropriation (Vote on Account) Bill, 1989
- (7) The Delhi Municipal Laws (Amendment) Bill, 1989
- (8) The Income-tax (Amendment) Bill, 1989

### BUSINESS OF THE HOUSE

[English]

THE MINISTER OF PARLIAMEN-  
TARY AFFAIRS AND MINISTER OF IN-  
FORMATION AND BROADCASTING  
(SHRI H.K.L. BHAGAT): With your permis-  
sion, Sir, I rise to announce that Government  
Business in this House during the week  
commencing 10th April, 1989, will consist  
of:-

- (1) Consideration of any item of Gov-  
ernment Business carried over  
from today's Order Paper.
- (2) Discussion and voting on the  
Demands for Grants under the  
control of the Ministry of:-
  - a) External Affairs
  - b) Labour

(Interruptions)

MR. SPEAKER: I have told you  
several times that I am not authorised and  
I am not going to take up any State  
matters. The hon. Members may do  
whatever they like.

(Interruptions)

SHRI AJAY MUSHRAN (Jabalpur): I  
have given a notice, Sir, But you have not  
taken notice of it.

MR. SPEAKER: I have taken notice of  
it. I will see whatever I can do. I did it earlier  
I will do it now also.

SHRI AJAY MUSHRAN: Sir, they have  
given a reply. Ten Ministers have recom-  
mended something, the Secretary to the  
Government of India sits over it.